



**PROVISIONAL CIVIL LIST OF OFFICERS  
IN THE CADRE OF DISTRICT JUDGE**

**(CORRECTED UPTO 8<sup>TH</sup> DECEMBER, 2021)**

# **NOTICE**

The Provisional Civil List of officers in the cadre of District Judge is hereby published. The officers may send their objection, if any, to the undersigned within 15 days i.e. by 23.12.2021.

By Order of the High Court  
Sd/-  
Registrar (Admn.) I/c.

# **PROVISIONAL CIVIL LIST - DISTRICT JUDGE CADRE**

## **PART-III**

### **OFFICERS IN THE CADRE OF DISTRICT JUDGES**

**TOTAL CADRE STRENGTH : 240**

#### **SCALE OF PAY**

<b>Entry Level – (156 posts)</b>	<b>:</b>	<b>Rs. 51,550-1230-58,930-1380-63,070/-</b>
<b>Selection Grade- (60 posts)</b>	<b>:</b>	<b>Rs. 57,700-1230-58,930-1380-67,210-1540-70,290/-</b>
<b>Super-time Scale- (24 posts)</b>	<b>:</b>	<b>Rs. 70,290-1540-76,450/-</b>

#### **Permanent – 240**

(a)	District & Sessions Judge	<b>:</b>	<b>30</b>
(b)	Addl. District & Sessions Judge	<b>:</b>	<b>75</b>
(c)	A.D.J-cum- Special Court under POCSO Act	<b>:</b>	<b>24</b>
(c)	Addl. District Judge-cum-Special Judge (CBI)	<b>:</b>	<b>05</b>
(d)	Addl. District Judge-cum-Special Judge (Vig.)	<b>:</b>	<b>14</b>
(e)	Addl. District Judge-cum-Addl. Special Judge (Vig.)	<b>:</b>	<b>03</b>
(f)	Judge, Family Court	<b>:</b>	<b>29</b>
(g)	Special Posts	<b>:</b>	<b>50</b>
(h)	Leave Reserve	<b>:</b>	<b>10</b>

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**240**

1.	Registrar General, Orissa High Court, Cuttack	22.	Legal Advisor, State Vigilance Organisation, Cuttack
2.	Registrar (Judicial), Orissa High Court, Cuttack	23.	P.O. (Member), Co-operative Tribunal, Bhubaneswar
3.	Registrar (I & E), Orissa High Court, Cuttack	24.	IIInd Judicial Member, Sales Tax Tribunal, Cuttack
4.	Principal Secretary to Government, Law Department, Bhubaneswar	25.	Director, Odisha Judicial Academy, Cuttack
5.	Legal Remembrancer, Law Department, Bhubaneswar	26.	Special Judge, Special Court, Cuttack
6.	Ist Additional Legal Remembrancer, Law Department, Bhubaneswar	27.	Special Judge, Special Court, Bhubaneswar
7.	Presiding Officer, Industrial Tribunal, Bhubaneswar	28.	Authorised Officer, Special Court, Cuttack
8.	Chairman, Sales Tax Tribunal, Cuttack	29.	Authorised Officer, Special Court, Bhubaneswar
9.	Commissioner, Hindu Religious Endowments, BBSR	30.	Registrar (Vigilance), Orissa High Court, Cuttack
10.	Member, State Transport Appellate Tribunal, Cuttack	31.	Registrar (Admn.), Orissa High Court, Cuttack
11.	P.O., State Education Tribunal, Bhubaneswar	32.	Secretary, Juvenil Justice Committee, OHC, Cuttack
12.	Director of Public Prosecutions, Odisha, Bhubaneswar	33.	Co-ordinator, Arbitration Centre, OHC, Cuttack
13.	Chairman, Arbitration Tribunal, Bhubaneswar	34-37.	Designated Court under O.P.I.D. Act, 2011 at Cuttack /Berhampur / Balasore / Sambalpur
14.	IIInd Motor Accident Claims Tribunal (N.D.), Sambalpur	38-40.	Special Court under S.C & S.T. (PoA) Act at Cuttack / Balasore / Bolangir
15.	IIInd Motor Accident Claims Tribunal (S.D.), Berhampur	41.	Member Secretary, State Court Management System, Orissa High Court, Cuttack
16.	Member-Secretary, Legal Services Authority, Cuttack	42.	OSD (Vigilance), Orissa High Court, Cuttack
17.	IIInd Additional L.R., Law Department, Bhubaneswar	43.	Addl. Director, OJA, Cuttack
18.	Addl. Secretary (Judl.), Law Deptt. Bhubaneswar	44-46	LAR & R Authorities, Cuttack, Berhampur & Sambalpur
19.	P.O., Industrial Tribunal, Rourkela	47.	Full Time Secretary, H.C.L.S.C.
20.	1 <sup>st</sup> Judicial Member, Sales Tax Tribunal, Cuttack	48.	Director of Prosecutions, Lokayukta, Odisha
21.	Adjudicating Officer, ORERA, Bhubaneswar	49.	Secretary (Judl.), Lokayukta, Odisha
		50.	Registrar, OREAT, Bhubaneswar

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of Appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8

1.	<b>Shri Satya Narayan Mishra</b> , B.Sc. LL.M Sonepur Sonepur	16.07.1968 31.07.2026 31.07.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Presiding Officer, State Education Tribunal, Bhubaneswar <b>(ST)</b> 05.06.2020	
2.	<b>Shri Goutam Sharma</b> M.A. LL.B Sundargarh Sundargarh	05.07.1973 31.07.2031 31.07.2033	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Presiding Officer, Industrial Tribunal, Bhubaneswar <b>(ST)</b> 18.12.2019	
3.	<b>Shri Biranchi Narayan Mohanty</b> , B.A. LL.B Cuttack Cuttack	18.06.1968 30.06.2026 30.06.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Dist. & Sessions Judge, Sambalpur <b>(ST)</b> 10.06.2020	
4.	<b>Shri Malaya Ranjan Dash</b> , M.Sc., LL.B Cuttack Cuttack	05.04.1973 30.04.2031 30.04.2033	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Presiding Officer, Industrial Tribunal, Rourkela <b>(ST)</b> 11.08.2021	
5.	<b>Shri Hiranmaya Bisoi</b> B.A. LL.M. Cuttack / Bhubaneswar	18.10.1971 31.10.2029 31.10.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Dist. & Sessions Judge, Sonepur <b>(ST)</b> 08.11.2021	
6.	<b>Shri Bikram Keshari Pattnayak</b> , B.A LL.B Khurda / Bhubaneswar	07.01.1971 31.01.2029 31.01.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Dist. & Sessions Judge, Rayagada <b>(ST)</b> 11.08.2021	
7.	<b>Shri Gopal Chandra Behera</b> , B.A. LL.B Bolangir/ Bolangir	25.05.1967 31.05.2025 31.05.2027	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Dist. & Sessions Judge, Kendrapara <b>(ST)</b> 04.01.2021	
8.	<b>Shri Shishir Kumar Rath</b> , B.Sc. LL.B Sambalpur / Deogarh	16.12.1963 31.12.2021 31.12.2023	01.06.1990 01.06.1990	16.01.2012 15.01.2014	30.09.2011	Commissioner of Endowments, Bhubaneswar <b>(ST)</b> 29.11.2021	
9.	<b>Shri Gourishankar Satapathy</b> , B.Sc. LL.B Bolangir / Sonepur	25.04.1972 30.04.2030 30.04.2032	26.12.2011 26.12.2011	26.12.2011 25.12.2013	05.12.2011	Member- Secretary, Odisha State Legal Services Authority, Cuttack <b>(ST)</b> 01.07.2021	

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1	2	3	4	5	6	7	8
10.	<b>Shri Asanta Kumar Das</b> , B.com, LL.B Kendrapara / Cuttack	06.05.1974 31.05.2032 31.05.2034	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Chairman, Odisha Sales Tax Tribunal, Cuttack <b>(ST)</b> 13.04.2021	
11.	<b>Shri Biswajit Das</b> M.A. LL.B Kalahandi Dharamgarh	03.12.1973 31.12.2031 31.12.2033	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Special Judge, Special Court, Bhubaneswar <b>(ST)</b> 13.04.2021	
12.	<b>Shri Manas Ranjan Barik</b> , M.A. LL.B Kendrapara / Khurda	07.03.1975 31.03.2033 31.03.2035	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Director, Odisha Judicial Academy, Cuttack <b>(ST)</b> 13.04.2021	
13.	<b>Shri Lokanath Mohapatra</b> , M.A. LL.M Cuttack/ Cuttack	03.06.1964 30.06.2022 30.06.2024	01.06.1990 01.06.1990	28.01.2013 27.01.2015	06.10.2012	Dist. & Sessions Judge, Bolangir <b>(ST)</b> 06.04.2021	
14.	<b>Shri Sanjay Ranjan Bohidar</b> , M.A LL.B Bolangir Bolangir	06.07.1965 31.07.2023 31.07.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Special Judge, Special Court, Cuttack <b>(SG)</b> 13.04.2021	
15.	<b>Shri Chittaranjan Dash</b> , B.A LL.B Sambalpur (Rourkela)	12.11.1964 30.11.2022 30.11.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Registrar General, Orissa High Court, Cuttack <b>(SG)</b> 09.03.2021	
16.	<b>Shri Ananda Chandra Behera</b> , B.A LL.B. Balasore	23.05.1964 31.05.2022 31.05.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Dist. & Sessions Judge, Ganjam, Berhampur <b>(SG)</b> 09.11.2021	
17.	<b>Shri Ashok Kumar Panda</b> , M.A. LL.M Bolangir Bolangir	02.01.1965 31.01.2023 31.01.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Judge, Family Court, Jagatsinghpur, <b>(SG)</b> 22.11.2021	
18.	<b>Shri Pradyumna Kumar Nayak</b> , M.A LL.B Jajpur / Bhubaneswar	14.07.1967 31.07.2025 31.07.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Dist. & Sessions Judge, Bhadrak <b>(SG)</b> 29.11.2021	
19.	<b>Shri Shyam Sundar Dash</b> , B.A. LL.M Sambalpur Sambalpur	05.06.1965 30.06.2023 30.06.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Legal Advisor, State Vigilance Organisation, Cuttack <b>(SG)</b> 09.08.2021	

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20.	<b>Shri Santosh Kumar Jena</b> , M.A. LL.M Cuttack Cuttack	26.06.1964 30.06.2022 30.06.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	ADJ-cum-Special Judge (Vig.), Phulbani (SG) 29.11.2021	
21.	<b>Shri Pradeep Kumar Mahanta</b> , LL.B Keonjhar Champua	01.07.1967 30.06.2025 30.06.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Judge, Family Court, Nayagarh (SG) 29.11.2021	
22.	<b>Shri Prasanna Kumar Karna</b> B.A, LL.B (Bolangir)	16.02.1963 28.02.2021 28.02.2023		08.04.2013 / 02.01.2020	19.03.2013/ 28.11.2019	Judge, Family Court, Boudh 09.11.2021	Given retrospective appointment w.e.f. 08.04.2013 in W.P.(C) No. 6761/13 & F.C. dtd. 02.05.2020
23.	<b>Shri Surya Prakash Kar</b> , M.A. LL.M Cuttack/ OHC, Cuttack	20.06.1972 30.06.2030 30.06.2032	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Judge, Family Court, Khurda (ST) 02.01.2020	
24.	<b>Shri Sudipta Acharya</b> LL.B Cuttack	21.04.1970 30.04.2028 30.04.2030	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	P.O.(Member), Cooperative Tribunal, Bhubaneswar (ST) 02.11.2021	
25.	<b>Shri Ram Shankar Hota</b> , B.A LL.B Subarnapur/ Sonapur	08.05.1971 31.05.2029 31.05.2031	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Dist. & Sessions Judge, Khurda at Bhubaneswar (ST) 09.08.2021	
26.	<b>Shri Bidyut Kumar Mishra</b> , M.Phil, LL.B Bolangir Bolangir	01.05.1968 30.04.2026 30.04.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Dist. Sessions Judge, Cuttack (ST) 13.04.2021 / 01.07.2021	
27.	<b>Shri Asim Kumar Dalbehera</b> , M.A., LL.M Deogarh Rourkela	29.10.1968 31.10.2026 31.10.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Dist. Sessions Judge, Bargarh (ST) 23.07.2021	
28.	<b>Shri Pradeep Kumar Pattnaik</b> , B.Com LL.B Cuttack Sambalpur	02.11.1972 30.11.2030 30.11.2032	27.08.2014 27.08.2014	27.08.2014 26.08.2016	28.06.2014	Dist. & Sessions Judge, Mayurbhanj, Baripada (SG) 07.07.2021	
29.	<b>Shri Bhagabana Pradhana</b> B.Sc, LL.B Ganjam / Cuttack	15.01.1977 31.01.2035 31.01.2037	27.08.2014 27.08.2014	27.08.2014 26.08.2016	28.06.2014	Dist. & Sessions Judge, Balasore (SG) 08.11.2021	

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30.	<b>Dr. Radha Kanta Mishra,</b> B.Sc (Hons) LL.M Ph. D (Law) Ganjam No Practice at Bar	01.05.1962 30.04.2020 30.04.2022	07.02.1985 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	Special Judge (C.B.I), Court No.I, Bhubaneswar (SG) 17.02.2021/ 13.04.2021	
31.	<b>Shri Chittaranjan Mohapatra,</b> M.A. LL.M Cuttack Cuttack	07.07.1963 31.07.2021 31.07.2023	01.06.1990 01.06.1990	27.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	Dist. & Sessions Judge, Keonjhar (SG) 29.11.2021	
32.	<b>Shri Tara Prasad Rath,</b> B.Sc. LL.B Ganjam Berhampur	28.01.1962 31.01.2020 31.01.2022	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	Director of Public Prosecutions, Odisha, Bhubaneswar (SG) 27.08.2019/ 10.07.2020	
33.	<b>Shri Basudev Panda</b> LL.B Jajpur / Cuttack	06.12.1961 31.12.2019 31.12.2021	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	Special Judge (C.B.I), Court No.II, Bhubaneswar (SG) 04.01.2021	
34.	<b>Shri Dilip Kumar Mishra,</b> LL.B Puri Puri	03.04.1963 30.04.2021 30.04.2023	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	L.R-cum-Special Secretary, Law Deptt., Bhubaneswar (SG) 05.11.2021	
35.	<b>Shri Sarada Prasad Nayak,</b> M.A LL.B Jagatsinghpur Cuttack	01.01.1962 31.12.2019 31.12.2021	01.06.1990 01.06.1990	17.07.2013 <u>02.06.2015(R)</u> 01.06.2017	02.06.2015	Dist. & Sessions Judge, Kandhamal, Phulbani (SG) 18.12.2019	
36.	<b>Shri Sarat Kumar Dehury,</b> M.A. LL.M Sundargarh Bonaigarh	04.07.1962 31.07.2020 31.07.2022	01.06.1990 01.06.1990	26.08.2013 <u>02.06.2015(R)</u> 01.06.2017	02.06.2015	Dist. & Sessions Judge, Dhenkanal (SG) 10.06.2020	
37.	<b>Shri Srikanta Mishra,</b> B.Sc LL.M Puri Puri	27.12.1963 31.12.2021 31.12.2023	29.05.1995 29.05.1995	17.08.2015 16.08.2017	02.06.2015	Dist. & Sessions Judge, Jajpur (SG) 04.01.2021	
38.	<b>Shri Sanjaya Kumar Sahoo,</b> LL.M. Kendrapara / Cuttack	02.03.1967 31.03.2025 31.03.2027	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Judge, Family Court, Nabarangpur (SG) 16.07.2021	

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39.	<b>Ms. Rekha Prasad,</b> M.A. LL.M Cuttack Cuttack	05.07.1962 31.07.2020 31.07.2022	17.11.1997 17.11.1997	28.09.2015 27.09.2017	02.06.2015	Dist. & Sessions Judge, Malkangiri (SG) 07.06.2021	
40.	<b>Shri Satyapira Mishra</b> M.Com, LL.M Angul Cuttack	01.02.1968 31.01.2026 31.01.2028	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Gajapati, Parlakhemundi (SG) 13.04.2021	
41.	<b>Dr. Bhagyalaxmi Rath,</b> M.A., Ph.D Puri Cuttack	03.12.1969 31.12.2027 31.12.2029	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Angul (SG) 13.04.2021	
42.	<b>Shri Biswajit Mohanty</b> LL.B Jajpur Jajpur	17.01.1965 31.01.2023 31.01.2025	17.11.1997 17.11.1997	28.09.2015 27.09.2017	02.06.2015	Registrar (Vig.), Orissa High Court, Cuttack (SG) 05.04.2021	
43.	<b>Shri Sowendra Kumar Rajguru</b> M.A. LL.B Ganjam/ Berhampur	01.12.1963 30.11.2021 30.11.2023	17.11.1997 17.11.1997	31.08.2015 30.08.2017	02.06.2015	Dist. & Sessions Judge, Koraput, Jeypore (SG) 05.07.2021	
44.	<b>Shri Lalit Kumar Dash,</b> M.A. , LL.B Khurda Khurda	02.07.1966 31.07.2024 31.07.2026	05.04.1995 17.11.1997	18.08.2015 17.08.2017	02.06.2015	Judge, Family Court, Bhawanipatna (SG) 30.07.2021	
45.	<b>Shri Aswini Kumar Naik,</b> M.A. LL.M Sambalpur Sambalpur	05.07.1963 31.07.2021 31.07.2023	26.07.1999 26.07.1999	10.08.2015 09.08.2017	02.06.2015	Judge, Family Court, Berhampur (SG) 08.11.2021	
46.	<b>Shri Sitikantha Samal,</b> M.A. LL.B Jajpur Jajpur	25.06.1965 30.06.2023 30.06.2025	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	Officer- on – Special Duty (Vigilance), Orissa High Court, Cuttack (SG) 05.02.2019	
47.	<b>Shri Subrata Mohanty,</b> B.A., LL.M. Balasore Sundargarh	02.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	30.11.2015 29.11.2017	02.06.2015	Judge, Family Court, Paralakhemundi (SG) 10.11.2021	
48.	<b>Shri Sanjeeb Dubey,</b> M.Com, LL.B Sambalpur Sambalpur	15.07.1967 31.07.2025 31.07.2027	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Nabarangpur (SG) 22.11.2021	



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1	2	3	4	5	6	7	8

49.	<b>Shri Benudhar Patra</b> B.Sc LL.B Khurda / Cuttack	03.05.1976 31.05.2034 31.05.2036	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Judge, Family Court, Bolangir (SG) 29.11.2021	
50.	<b>Shri Aruna Kumar Mallick</b> B.A. LL.B Jajpur / Jajpur & Cuttack	28.06.1972 30.06.2030 30.06.2032	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Judge. Family Court, Puri (SG) 08.11.2021	
51.	<b>Smt. Rupashree Chowdhury</b> B.A. LL.M Jajpur / Cuttack	12.06.1977 30.06.2035 30.06.2037	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Dist. & Sessions Judge, Nayagarh (SG) 08.06.2020	
52.	<b>Shri Pratap Kumar Patra,</b> B.Com, LL.B Ganjam, Berhampur	01.10.1969 30.09.2027 30.09.2029	17.11.1997 17.11.1997	20.06.2016 19.06.2018	29.04.2016	1 <sup>st</sup> Addl. LR-cum-Addl. Secretary, Law Department, Bhubaneswar 19.07.2021	
53.	<b>Shri Nisith Nisank,</b> B.A. LL.B Cuttack/CTC & BBSR	12.04.1977 30.04.2035 30.04.2037	30.06.2016	30.06.2016 29.06.2018	18.05.2016	Dist. & Sessions Judge, Jharsuguda 29.11.2021	
54.	<b>Smt. Soubhagini Mallick,</b> M.A. LL.B Kendrapara Cuttack	25.03.1963 31.03.2021 31.03.2023	29.05.1995 29.05.1995	31.08.2016 30.08.2018	23.07.2016	Addl. Dist. & Sessions Judge, Kuchinda 29.11.2021	
55.	<b>Shri Subhadarshi Pattnaik,</b> M.Sc. LL.M Khurda Bhubaneswar	20.06.1964 30.06.2022 30.06.2024	17.11.1997 17.11.1997	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Sundargarh 29.11.2021	
56.	<b>Shri Rajesh Ekka,</b> M.A. LL.M Sundargarh Rajgangpur	15.02.1965 28.02.2023 28.02.2025	17.11.1997 17.11.1997	03.10.2016 02.10.2018	23.07.2016	A.D.J-cum-Special Judge (Vig.), Jeypore 06.04.2021	
57.	<b>Shri Bijaya Kumar Patra,</b> M.A, LL.M. Jagatsinghpur Bhubaneswar	25.06.1963 30.06.2021 30.06.2023	23.03.1998 23.03.1998	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Deogarh 09.11.2021	
58.	<b>Dr. Pabitra Mohan Samal,</b> LL.M, Ph.D Gajapati Paralakhemundi	28.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Jeypore 30.07.2021	
59.	<b>Shri Dipti Ranjan Kanungo,</b> B.Sc LL.M Cuttack Cuttack	24.11.1969 30.11.2027 30.11.2029	26.07.1999 26.07.1999	17.08.2016 16.08.2018	23.07.2016	Dist. & Sessions Judge, Kalahandi, Bhawanipatna 09.11.2021	

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1	2	3	4	5	6	7	8
60.	<b>Miss Gourimali Maharana</b> , B.Sc. LL.B Cuttack Athagarh	01.01.1965 31.12.2022 31.12.2024	26.07.1999 26.07.1999	22.10.2016 21.10.2018	23.07.2016	Member, State Transport Appellate Tribunal, Cuttack 16.04.2021	
61.	<b>Shri Nilagiri Jena</b> LL.B Nayagarh Nayagarh	03.01.1964 31.01.2022 31.01.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Bhubaneswar 07.06.2021	
62.	<b>Shri Niranjan Panda</b> , B.Sc, LL.B Cuttack Cuttack	24.04.1968 30.04.2026 30.04.2028	26.07.1999 26.07.1999	28.09.2016 27.09.2018	23.07.2016	Addl. Secretary (Judicial), Law Department, Bhubaneswar 13.04.2021	
63.	<b>Shri Bikram Kumar Pradhan</b> , M.A., LL.M Ganjam Berhampur	28.07.1964 31.07.2022 31.07.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Boudh 01.12.2021	
64.	<b>Shri Digambar Prusty</b> , B.Sc, LL.B Cuttack Banki	28.04.1965 30.04.2023 30.04.2025	26.07.1999 26.07.1999	01.10.2016 30.09.2018	23.07.2016	ADJ-cum- Special Judge (Vig.), Angul 05.07.2021	
65.	<b>Shri Anup Kumar Chandan</b> , LL.B Bolangir Patnagarh	20.04.1967 30.04.2025 30.04.2027	26.07.1999 26.07.1999	19.09.2016 18.09.2018	23.07.2016	Dist. & Sessions Judge, Jagatsinghpur 09.11.2021	
66.	<b>Shri Dhaneswar Mallick</b> , M.Com, LL.M Bhadrak Cuttack	20.10.1964 31.10.2022 31.10.2024	07.05.2001 07.05.2001	28.09.2016 27.09.2018	23.07.2016	Dist. & Sessions Judge, Puri 24.11.2021	
67.	<b>Shri Pranab Kumar Patra</b> , B.Com, LL.M. Khurda Puri	19.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	14.09.2016 13.09.2018	23.07.2016	ADJ-cum- Special Judge (Vig.), Baripada 02.11.2020	
68.	<b>Shri Sangram Keshari Pattnaik</b> , M.A., LL.M Nayagarh Ganjam	28.08.1968 31.08.2026 31.08.2028	07.05.2001 07.05.2001	17.08.2016 16.08.2018	23.07.2016	Dist. & Sessions Judge, Nuapada 08.11.2021	
69.	<b>Shri Srinibash Pratihari</b> , M.A, LL.M Puri No Practice at Bar	04.08.1969 31.08.2027 31.08.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Addl. Dist. & Sessions Judge, Deogarh 25.11.2021	To join as Judge, Family Court, Deogarh (New)

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1	2	3	4	5	6	7	8

70.	<b>Shri Pranab Kumar Routray</b> , M.A. LL.M Cuttack Cuttack	02.06.1971 30.06.2029 30.06.2031	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	A.D.J.-cum-Special Judge (Vig.), Bhawanipatna 01.12.2021	
71.	<b>Smt. Ajanta Sadangi</b> , M.A., LL.M Khurda Bhubaneswar	03.09.1967 30.09.2025 30.09.2027	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	ADJ-cum-Special Judge (Vig.), Bolangir 14.10.2020	
72.	<b>Shri Rashmi Mohan Acharya</b> , B.A., LL.B Nayagarh Puri	15.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	19.09.2016 18.09.2018	23.07.2016	ADJ-cum- Special Judge (Vig.), Dhenkanal 06.08.2021	
73.	<b>Shri Aurobindo Pattanaik</b> , B.A., LL.B Kendrapara Bhubaneswar	14.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	17.09.2016 16.09.2018	23.07.2016	ADJ-cum- Special Judge (Vig.), Keonjhar 09.11.2021	
74.	<b>Shri Lalatendu Jena</b> , B.A. LL.B Kendrapara Cuttack	28.07.1968 31.07.2026 31.07.2028	07.05.2001 07.05.2001	28.09.2016 27.09.2018	23.07.2016	2 <sup>nd</sup> Addl. LR-cum-Addl. Secretary, Law Deptt., Bhubaneswar 22.10.2020	
75.	<b>Shri Damodar Rath</b> B.A , LL.B Dhenkanal Dhenkanal	21.06.1969 30.06.2027 30.06.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	ADJ-cum- Special Judge (Vig.), Cuttack 10.03.2021/ 23.11.2021	
76.	<b>Shri Debadatta Das Mahapatra</b> , LL.M. Balasore Cuttack	27.02.1979 28.02.2037 28.02.2039	10.11.2004 10.11.2004	19.09.2016 18.09.2018	23.07.2016	Director of Prosecution to Lokayukta, Odisha, Bhubaneswar 18.06.2020	
77.	<b>Shri Amruta Ranjan Nanda</b> , LL.B Khurda Nil	10.05.1981 31.05.2039 31.05.2041	10.11.2004 10.11.2004	17.07.2017 16.07.2019	09.05.2017	Judge, Family Court, Rayagada 01.12.2021	
78.	<b>Smt. Luna Mohanty</b> , M.A., LL.B Cuttack Delhi	10.02.1970 29.02.2028 28.02.2030	07.05.2001 07.05.2001	17.07.2017 16.07.2019	09.05.2017	ADJ-cum-Special Judge (Vig.), Berhampur 25.11.2021	
79.	<b>Shri Susant Patel</b> , B.Sc LL.B Sundargarh No Practice at Bar	04.04.1964 30.04.2022 30.04.2024	01.06.1990 01.06.1990	01.08.2013 <u>31.07.2017@</u> 30.07.2019	29.05.2017	Addl. Dist. & Sessions Judge, (LR ), Bhubaneswar 06.04.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of Appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8

80.	<b>Ms. Jyotirmayee Acharya</b> , LL.M Khurda	05.12.1961 31.12.2019 31.12.2021	29.05.1995 29.05.1995	31.07.2017 30.07.2019	29.05.2017	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Cuttack 07.06.2021	
81.	<b>Shri Hemanta Kumar Sethi</b> , LL.B Mayurbhanj Karanjia	04.07.1962 31.07.2020 31.07.2022	17.11.1997 17.11.1997	07.10.2017 06.10.2019	29.05.2017	Addl. Dist. & Sessions Judge, Paralakhemundi 04.01.2021	
82.	<b>Shri Debasis Rout</b> M.A., LL.M Cuttack Cuttack	11.01.1967 31.01.2025 31.01.2027	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Sambalpur 29.11.2021	
83.	<b>Smt. Pragnya Panigrahi</b> , M.A. LL.M Cuttack Cuttack	19.09.1970 30.09.2028 30.09.2030	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	Judge, Family Court, Sonepur 08.11.2021	
84.	<b>Smt. Sikha Rani Rath</b> , M.A. , LL.M Sambalpur Deogarh	17.07.1966 31.07.2024 31.07.2026	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Balasore 29.11.2021	
85.	<b>Ms. Pragyanalini Mishra</b> , M.A. LL.B Bolangir Bolangir	11.02.1962 29.02.2020 28.02.2022	26.07.1999 26.07.1999	30.08.2017 29.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Champua 08.11.2021	
86.	<b>Dr. Prasanna Kumar Panda</b> , M.A, LL.M, Ph.D Nayagarh Bhubaneswar	15.07.1968 31.07.2026 31.07.2028	26.07.1999 26.07.1999	05.08.2017 04.08.2019	29.05.2017	Judge, Family Court, Bhadrak 17.09.2021	
87.	<b>Shri Jagadish Prasad Mohanty</b> , B.A., LL.M Jajpur Cuttack	03.05.1968 31.05.2026 31.05.2028	07.05.2001 07.05.2001	07.10.2017 06.10.2019	29.05.2017	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Balasore 08.11.2021	
88.	<b>Shri Rabindra Kumar Das</b> , B.A., LL.B Kendrapara No Practice at Bar	12.05.1964 31.05.2022 31.05.2024	01.02.1983 07.05.2001	01.09.2017 31.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Talcher 01.12.2021	
89.	<b>Shri Udayabhanu Jena</b> , M.A., LL.B Kalahandi Bhawanipatna	30.01.1964 31.01.2022 31.01.2024	07.05.2001 07.05.2001	30.08.2017 29.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Malkangiri 08.11.2021	

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90.	<b>Shri Anup Ranjan Pattanaik</b> , M.A. LL.M Khurda Bhubaneswar	15.07.1969 31.07.2027 31.07.2029	07.05.2001 07.05.2001	11.09.2017 10.09.2019	29.05.2017	A.D.J-cum-Special Court under POCSO Act, Berhampur 08.11.2021	
91.	<b>Shri Prasanta Kumar Nayak</b> , B.A. LL.B Jagatsinghpur Jagatsinghpur	27.05.1967 31.05.2025 31.05.2027	07.05.2001 07.05.2001	31.07.2017 18.06.2018 17.06.2020	29.05.2017/ 16.05.2018	A.D.J-cum-Special Court under POCSO Act, Bolangir 22.10.2020/ 29.11.2021	Given retrospective promotion.
92.	<b>Shri Dhanurdhar Senapati</b> , M.A. LL.B Puri Bhubaneswar	28.04.1966 30.04.2024 30.04.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	Addl. Dist. & Sessions Judge, Salipur 08.11.2021	
93.	<b>Shri Mohan Rao Dora</b> , B.Sc, LL.M Ganjam Berhampur	01.06.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	Judge, Family Court, Rourkela 08.11.2021	
94.	<b>Shri Ananda Narayan Maharana</b> , B.A. (Hons), LL.M. Balasore/ Keonjhar Keonjhar	12.01.1967 31.01.2025 31.01.2027	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	Addl. Dist. & Sessions Judge, Boudh 22.11.2021	
95.	<b>Shri Samar Bilash Behera</b> , B.A., LL.B Ganjam Berhampur	05.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	11.08.2017 10.08.2019	29.05.2017	1 <sup>st</sup> Addl. Dist. & Sessions Judge Khurda 13.04.2021	
96.	<b>Shri Dolagobinda Barik</b> , M.A., LL.B Dhenkanal Dhenkanal	26.06.1963 30.06.2021 30.06.2023	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	P.O., Designated Court under OPID Act, Cuttack 08.11.2021	
97.	<b>Ms. Rajalaxmi Pattanayak</b> M.Phil, LL.B Kandhamal Phulbani	09.05.1972 31.05.2030 31.05.2032	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	ADJ-cum-Special Judge (Vig.), Sundargarh 08.11.2021	
98.	<b>Deepak Kumar</b> B.A, LL.B (Hons.) Cuttack Bhubaneswar	20.05.1980 31.05.2038 31.05.2040	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	Addl. Dist. & Sessions Judge, Rairangpur 08.11.2021	

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1	2	3	4	5	6	7	8

99.	<b>Satya Narayan Sarangi</b> B.A, LL.B Mayurbhanj Udala	05.07.1977 31.07.2035 31.07.2037	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	A.D.J-cum-Special Judge (Vig.), Bhubaneswar 22.11.2021	
100.	<b>Shri Arun Kumar Sahoo</b> , B.Sc LL.M Cuttack Cuttack	24.06.1966 30.06.2024 30.06.2026	26.07.1999 26.07.1999	24.07.2018 23.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Bhanjanagar 04.01.2021	
101.	<b>Smt. Rasmita Dalai</b> , LL.M Cuttack Cuttack	26.06.1971 30.06.2029 30.06.2031	26.07.1999 26.07.1999	09.07.2018 08.07.2020	01.05.2018	Judge, Family Court, Angul 14.10.2020	
102.	<b>Dr. Anil Kumar Dutta</b> , M.A., LL.M Cuttack Cuttack	28.12.1964 31.12.2022 31.12.2024	29.05.1995 29.05.1995	30.06.2018 29.06.2020	01.05.2018	Judge, Family Court, Keonjhar 14.10.2020	
103.	<b>Smt. Sabita Das</b> , M.A., LL.M Mayurbhanj / Jeypore	25.02.1963 28.02.2021 28.02.2023	01.06.1990 01.06.1990	08.11.2019	01.05.2018/ 06.09.2019	P.O, LAR & R Authority, Cuttack 08.11.2019	Given retrospective promotion
104.	<b>Shri Mahalat Sa</b> , M.A. LL.M Sundargarh Sambalpur	03.08.1963 31.08.2021 31.08.2023	23.03.1998 23.03.1998	18.06.2018 17.06.2020	01.05.2018	Addl. Dist. & Sessions Judge, Koraput 08.11.2021	
105.	<b>Shri Girija Prasad Mohapatra</b> , B.Com LL.B Khurda Khurda	12.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	02.07.2018 01.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Aska 08.11.2021	
106.	<b>Shri Bikram Pattanaik</b> , B.Sc LL.M Nayagarh Bhubaneswar	26.10.1968 31.10.2026 31.10.2028	07.05.2001 07.05.2001	18.06.2018 17.06.2020	01.05.2018	Member, 2 <sup>nd</sup> M.A.C.T. (S.D), Berhampur 29.11.2021	
107.	<b>Shri Raj Kishore Lenka</b> , B.Com LL.B Cuttack Cuttack	25.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Puri 14.10.2020	
108.	<b>Shri Sushil Kumar Rout</b> , M.A. LL.M. Keonjhar Keonjhar	15.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	09.07.2018 08.07.2020	01.05.2018	2 <sup>nd</sup> Judicial Member, Odisha Sales Tax Tribunal, Cuttack 29.11.2021	

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1	2	3	4	5	6	7	8
109.	<b>Shri Enumulu Bighneswar Rao,</b> B.A, LL.B Ganjam Berhampur	12.05.1963 31.05.2021 31.05.2023	07.05.2001 07.05.2001	02.07.2018 01.07.2020	01.05.2018	Judge, Family Court, Balasore 14.10.2020	
110.	<b>Shri Pravat Kumar Rajguru,</b> B.A. LL.B Khurda Bhubaneswar	10.02.1968 28.02.2026 29.02.2028	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	Judge, Family Court, Bargarh 16.04.2021	
111.	<b>Smt. Sweta Mishra,</b> LL.B Dhenkanal Bhubaneswar	01.07.1979 30.06.2037 30.06.2039	10.11.2004 10.11.2004	18.06.2018 17.06.2020	01.05.2018	Addl. Dist. & Sessions Judge, Patnagarh 29.11.2021	
112.	<b>Shri Manash Kumar Panda,</b> LL.B Baragarh Baragarh	01.07.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	04.07.2018 03.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Jajpur Road 14.10.2020	
113.	<b>Shri Prasanta Kumar Mishra,</b> M.Com, LL.M Jajpur Cuttack	07.07.1966 31.07.2024 31.07.2026	17.11.1997 17.11.1997	06.07.2018 05.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Karanjia 29.11.2021	
114.	<b>Ms. Purnima Jena,</b> M.A, LL.B Jajpur Cuttack	03.07.1973 31.07.2031 31.07.2033	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Addl. Dist. & Sessions Judge, Sonepur 08.11.2021	
115.	<b>Shri Himansu Sekhar Mallick,</b> LL.B Keonjhar	10.06.1974 30.06.2032 30.06.2034	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Addl. Dist. & Sessions Judge, Kantabanji 30.07.2021	
116.	<b>Ms. Itishree Mohapatra,</b> LL.B Dhenkanal Cuttack	01.07.1978 30.06.2036 30.06.2038	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	A.D.J-cum-Special Court under POCSO Act, Nayagarh 14.10.2020/ 08.11.2021	To join as 1 <sup>st</sup> A.D.J., Bolangir
117.	<b>Shri Niranjana Kumar Jena,</b> B.Com LL.B Balasore Balasore	08.03.1964 31.03.2022 31.03.2024	07.05.2001 07.05.2001	17.01.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Puri 13.04.2021/ 08.11.2021	
118.	<b>Shri Raj Kishore Mohapatra,</b> B.A, LL.B Nayagarh Nayagarh	04.10.1966 31.10.2024 31.10.2026	07.05.2001 07.05.2001	17.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Titilagarh 22.11.2021	

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1	2	3	4	5	6	7	8
119.	<b>Mrs. Pranati Saha,</b> LL.B Khurda Nil	16.06.1977 30.06.2035 30.06.2037	10.11.2004 10.11.2004	16.02.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Nabarangpur 01.12.2021	
120.	<b>Ms. Swagati Das,</b> LL.M. Cuttack	05.11.1977 30.11.2035 30.11.2037	10.11.2004 10.11.2004	08.02.2019	24.12.2018	Judge, Family Court, Cuttack 09.08.2021	
121.	<b>Shri Asish Kumar Tripathy,</b> LL.M. Khurda Nil	23.12.1976 31.12.2034 31.12.2036	10.11.2004 10.11.2004	16.02.2019	24.12.2018	Addl. Dist. & Sessions Judge, Bhadrak 01.12.2021	
122.	<b>Shri Badri Narayan Nanda,</b> LL.M. Puri Nil	12.07.1980 31.07.2038 31.07.2040	10.11.2004 10.11.2004	07.01.2019	24.12.2018	Member, 2 <sup>nd</sup> MACT (N.D), Sambalpur 14.09.2020	
123.	<b>Dr. Jeevanjyoti Rath,</b> LL.M. Kendrapara Nil	03.03.1979 31.03.2037 31.03.2039	10.11.2004 10.11.2004	02.03.2019	24.12.2018	Addl. Dist. & Sessions Judge, Dhenkanal 22.11.2021	
124.	<b>Dr. V. Sujata</b> LL.M., Ph.D Cuttack Nil	31.10.1978 31.10.2036 31.10.2038	10.11.2004 10.11.2004	17.01.2019	24.12.2018	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Rourkela 08.11.2021	
125.	<b>Shri Suresh Chandra Pradhan,</b> LL.M. Nayagarh Cuttack	04.04.1973 30.04.2031 30.04.2033	10.11.2004 10.11.2004	19.01.2019	24.12.2018	Judge, Family Court, Baripada 17.09.2021	
126.	<b>Shri Parthasarathi Pattnaik,</b> LL.B Jagatsinghpur Nil	10.08.1981 31.08.2039 31.08.2041	10.11.2004 10.11.2004	21.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Kujang 01.12.2021	
127.	<b>Shri Raja Ranjan Padhi,</b> LL.M. Khurda Nil	02.07.1975 31.07.2033 31.07.2035	10.11.2004 10.11.2004	19.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Chhatrapur 06.11.2020	
128.	<b>Shri Rajesh Dash,</b> LL.M. Dhenkanal Cuttack/Dhenkanal	03.06.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	08.02.2019	24.12.2018	Addl. Dist. & Sessions Judge, Sundargarh 15.03.2021	



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1	2	3	4	5	6	7	8

129.	<b>Ms. Sasmita Parhi,</b> LL.B Balasore Udala	06.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	17.01.2019	24.12.2018	A.D.J-cum-Addl. Special Judge (Vig.), Bhubaneswar 25.11.2021	
130.	<b>Shri Madanlal Khedia,</b> LL.B Baragarh Baragarh	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	06.03.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Jharsuguda 06.11.2020	
131.	<b>Shri Surya Narayan Dwivedi,</b> LL.M. Cuttack Nil	02.02.1973 28.02.2031 28.02.2033	10.11.2004 10.11.2004	19.01.2019	24.12.2018	Judge, Family Court, Dhenkanal 06.04.2021	
132.	<b>Shri Satya Ranjan Pradhan,</b> LL.B Kendrapara/ Balasore Nil	08.06.1980 30.06.2038 30.06.2040	10.11.2004 10.11.2004	28.01.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Bargarh 25.11.2021	
133.	<b>Mrs. Minakshi Das,</b> LL.M. Khurda Nil	02.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	17.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Bhubaneswar 13.04.2021	
134.	<b>Shri Pranaya Kumar Das,</b> LL.B Kendrapra Nil	17.09.1975 30.09.2033 30.09.2035	10.11.2004 10.11.2004	06.03.2019	24.12.2018	Authorized Officer, Special Court, Bhubaneswar 01.12.2021	
135.	<b>Shri Tanmaya Kumar Mohanty,</b> LL.B Cuttack Nil	20.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	04.01.2019	24.12.2018	1 <sup>st</sup> Addl. District & Sessions Judge, Sambalpur 17.01.2020/ 12.10.2020	
136.	<b>Mrs. Bandana Kar,</b> LL.B Baragarh Baragarh	21.07.1966 31.07.2024 31.07.2026	10.11.2004 10.11.2004	24.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Dharamgarh 06.04.2021	
137.	<b>Shri Akhil Kumar Paschimakabat,</b> LL.B. Puri Nil	04.05.1978 31.05.2036 31.05.2038	10.11.2004 10.11.2004	04.01.2019	24.12.2018	Registrar, OREAT, Bhubaneswar 13.01.2020	
138.	<b>Shri Subash Kumar Behari,</b> LL.B Jajpur Jajpur	01.01.1973 31.12.2030 31.12.2032	10.11.2004 10.11.2004	11.02.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Cuttack 06.04.2021	

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1	2	3	4	5	6	7	8

139.	<b>Shri Dillip Kumar Biswal.</b> LL.B Cuttack Nil	06.06.1974 30.06.2032 30.06.2034	10.11.2004 10.11.2004	22.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Balliguda 13.04.2021	
140.	<b>Dr. Moonrani Mishra,</b> M.A. LL.M Kendrapara Bhubaneswar	31.05.1966 31.05.2024 31.05.2026	17.11.1997 17.11.1997	12.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Kodala 18.01.2020	
141.	<b>Dr. Md. Irshadun Nabi,</b> LL.M., Ph.D Bhadrak Nil	30.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	18.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Bonai 06.04.2021	
142.	<b>Ms. Sonali Pattnaik,</b> LL.B Keonjhar Nil	02.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	12.04.2019	19.03.2019	A.D.J-cum-Special Court under POC SO Act, Rayagada 09.12.2021	
143.	<b>Shri Pradeepta Kumar Sahoo,</b> LL.M. Kendrapara Baragarh	07.07.1968 31.07.2026 31.07.2028	10.11.2004 10.11.2004	12.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Athagarh 09.11.2021	
144.	<b>Ms. Subhashree Tripathy,</b> LL.B Khurda Nil	14.09.1980 30.09.2038 30.09.2040	10.11.2004 10.11.2004	12.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Keonjhar 09.11.2021	
145.	<b>Mrs. Mamita Das,</b> LL.M. Cuttack Nil	02.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	12.04.2019	19.03.2019	Judge, Family Court, Jajpur 14.10.2020	
146.	<b>Shri Ashutosh Dash,</b> LL.M. Cuttack Nil	10.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	24.06.2019	19.03.2019	Addl. Dist. & Sessions Judge, Khallikote 25.11.2021	
147.	<b>Shri Lokanath Sahoo,</b> LL.M. Jajpur Nil	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	21.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Nimapara 09.11.2021	
148.	<b>Shri Rajesh Kumar Nair V.G.,</b> LL.M. Kerala Nil	17.04.1977 30.04.2035 30.04.2037	10.11.2004 10.11.2004	20.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Jeypore 14.10.2020	

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149.	<b>Ms. Sumita Jena,</b> LL.B Jajpur Nil	09.06.1981 30.06.2039 30.06.2041	10.11.2004 10.11.2004	12.04.2019	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Baripada 01.12.2021	
150.	<b>Shri Ashok Kumar Pahi,</b> LL.M. Keonjhar Bhubaneswar	12.07.1973 31.07.2031 31.07.2033	10.11.2004 10.11.2004	16.05.2019	19.03.2019	P.O, LAR & R Authority, Sambalpur 16.11.2019	
151.	<b>Shri Ajay Kumar Pradhan (A),</b> LL.B Keonjhar Nil	12.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	09.05.2019	19.03.2019	P.O., Special Court under SC & ST (PoA) Act, Balasore 08.11.2021	
152.	<b>Shri Laxminarayan Ray Choudhury,</b> B.Sc. LL.M Boudh Kendrapara	15.07.1970 31.07.2028 31.07.2030	07.05.2001 07.05.2001	08.11.2019	31.08.2019	P.O, LAR & R Authority, Berhampur 08.11.2019	
153.	<b>Shri Amiya Ranjan Jena,</b> M.Sc. LL.B Kendrapara Nil	29.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	08.11.2019	31.08.2019	2 <sup>nd</sup> Addl. Dist. & Sessions Judge, Puri 09.11.2021	
154.	<b>Shri Pravakar Ganthia,</b> LL.M. Cuttack Nil	05.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	31.10.2019	31.08.2019	Registrar (Inspection), Orissa High Court, Cuttack 16.07.2021	
155.	<b>Shri Mahendra Kumar Sutradhar,</b> LL.B Keonjhar	05.10.1970 31.10.2028 31.10.2030	10.11.2004 10.11.2004	27.09.2019	31.08.2019	A.D.J-cum-Special Court under POCSO Act, Sundargarh 01.12.2021	
156.	<b>Shri Ajaya Kumar Pradhan (B),</b> LL.M. Ganjam Berhampur	17.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	30.09.2019	31.08.2019	Addl. Dist. & Sessions Judge, Kendrapara 08.11.2021	
157.	<b>Shri Saroj Kumar Dash,</b> LL.M. Kendrapara Nil	26.06.1970 30.06.2028 30.06.2030	10.11.2004 10.11.2004	02.01.2020	30.11.2019	Presiding Officer, Special Court under SC & ST(PoA) Act, Bolangir 02.01.2020	
158.	<b>Shri Debasis Panda,</b>	29.12.1971	10.11.2004	02.01.2020	30.11.2019	P.O, Designated	

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	LL.B Balasore Nil	31.12.2029 31.12.2031	10.11.2004			Court under OPID Act, Berhampur 02.01.2020	
159.	<b>Shri Ranjan Kumar Sutar</b> , LL.B Kendrapara Nil	23.02.1974 29.02.2032 28.02.2034	10.11.2004 10.11.2004	22.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Anandpur 22.01.2020	
160.	<b>Shri Gyanendra Kumar Barik</b> , LL.B Keonjhar/ Keonjharagarh	09.07.1972 31.07.2030 31.07.2032	10.11.2004 10.11.2004	08.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Jajpur 22.10.2020	
161.	<b>Shri Sanjeev Ranjan Samanta</b> , LL.B Kendrapara Nil	05.07.1981 31.07.2039 31.07.2041	10.11.2004 10.11.2004	02.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Athamallick 02.01.2020	
162.	<b>Smt. Itishree Malabika Bhuyan</b> , LL.M. Balasore Nil	14.07.1976 31.07.2034 31.07.2036	10.11.2004 10.11.2004	18.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Jagatsinghpur 18.01.2020	
163.	<b>Shri Gundicha Samantasinghar</b> , LL.B Khurda Nil	08.10.1971 31.10.2029 31.10.2031	10.11.2004 10.11.2004	14.02.2020	30.11.2019	Presiding Officer, Special Court under SC & ST (PoA) Act, Cuttack 14.10.2020	
164.	<b>Shri Satya Narayan Patra</b> , LL.M. Balasore Cuttack	16.04.1971 30.04.2029 30.04.2031	10.11.2004 10.11.2004	02.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Kamakshyanagar 02.01.2020	
165.	<b>Shri Sadasiba Jena</b> , LL.B Keonjhar Cuttack	02.06.1971 30.06.2029 30.06.2031	10.11.2004 10.11.2004	02.01.2020	30.11.2019	P.O, Designated Court under OPID Act, Balasore 17.09.2021	
166.	<b>Shri Satyanarayan Kar</b> , LL.M. Balasore / Bhubaneswar	08.07.1974 31.07.2032 31.07.2034	24.10.2005 24.10.2005	17.01.2020	30.11.2019	Judge, Family Court, Sambalpur 02.08.2021	
167.	<b>Shri Soumyak Patra</b> , LL.B Balasore Nil	24.05.1977 31.05.2035 31.05.2037	24.10.2005 24.10.2005	17.01.2020	30.11.2019	Coordinator, High Court of Orissa Arbitration Centre, Cuttack 29.10.2021/ 30.11.2021	
168.	<b>Smt. Madhumita Mohanty</b> , LL.B Sundargarh Rourkela	10.06.1967 30.06.2025 30.06.2027	24.10.2005 24.10.2005	14.02.2020	30.11.2019	A.D.J-cum-Special Court under POCSO Act, Sambalpur 14.02.2020/	

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1	2	3	4	5	6	7	8

						28.02.2020	
169.	<b>Smt. Prangya Paramita Raulo</b> , LL.B Gajapati Nil	28.06.1980 30.06.2038 30.06.2040	24.10.2005 24.10.2005	02.01.2020	30.11.2019	2 <sup>nd</sup> Addl. Dist. & Sessions Judge, Bolangir 02.01.2020	
170.	<b>Shri Hara Prasad Pattnaik</b> , LL.M. Khurda BBSR	12.03.1980 31.03.2038 31.03.2040	24.10.2005 24.10.2005	02.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Jharsuguda 17.08.2020	To join as Judge, Family Court, Jharsuguda (New)
171.	<b>Ms. Rajashree Mohapatra</b> , LL.M Khurda BBSR	09.06.1983 30.06.2041 30.06.2043	07.02.2020	07.02.2020	05.12.2019	3 <sup>rd</sup> Addl. Dist. & Sessions Judge Berhampur 07.02.2020/ 13.04.2021	To join as 2 <sup>nd</sup> A.D.J., Berhampur
172.	<b>Shri Dipti Prakash Brahma</b> , B.A, LL.M Khurda BBSR	15.05.1979 31.05.2037 31.05.2039	07.02.2020	07.02.2020	05.12.2019	Addl. Dist. & Sessions Judge, Rairakhole 27.04.2021	
173.	<b>Shri Agasti Kumar Sahoo</b> , LL.M Cuttack Cuttack	30.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	11.11.2020	15.09.2020	A.D.J-cum-Special Court under POCSO Act, Angul 11.11.2020/ 16.07.2021	
174.	<b>Shri Pranam Kumar Rout</b> , LL.B Cuttack Nil	05.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Addl. Dist. & Sessions Judge (LR), Sambalpur 14.10.2020	
175.	<b>Shri Manas Ranjan Rath</b> LL.B Jagatsinghpur Cuttack	12.04.1974 30.04.2032 30.04.2034	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Gunupur 08.11.2021	
176.	<b>Shri Arabinda Rath</b> , LL.M. Angul Nil	11.07.1981 31.07.2039 31.07.2041	24.10.2005 24.10.2005	22.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Padampur 07.06.2021	
177.	<b>Shri Raj Kumar Das</b> , LL.B Bhadrak Nil	19.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Addl. Dist. & Sessions Judge (LR & LTV), Berhampur 22.11.2021	
178.	<b>Smt. Sanghamitra</b>	10.06.1972	24.10.2005	12.10.2020	15.09.2020	2 <sup>nd</sup> Addl. Dist. &	To join as 1 <sup>st</sup>

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1	2	3	4	5	6	7	8

	Sharma, LL.B Mayurbhanj Nil	30.06.2030 30.06.2032	24.10.2005			Sessions Judge, Berhampur 12.10.2020	A.D.J., Berhampur
179.	Shri Akankhit Mishra, LL.M Nayagarh Cuttack	24.04.1979 30.04.2037 30.04.2039	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Bargarh 25.01.2020/ 12.10.2020	
180.	Choudhury Prabir Kumar, LL.B Koraput Kortaput	29.09.1974 30.09.2032 30.09.2034	24.10.2005 24.10.2005	22.10.2020	15.09.2020	1 <sup>st</sup> Addl. Dist. & Sessions Judge, Baripada 22.10.2020	
181.	Shri Subrat Kumar Pattnaik, LL.B Khurda CTC/BBSR	03.07.1977 31.07.2035 31.07.2037	24.10.2005 24.10.2005	14.10.2020	15.09.2020	A.D.J-cum- Special Court under POCSO Act, Bhawanipatna 14.10.2020	
182.	Shri Bikash Chandra Dey, LL.M. Cuttack Cuttack	03.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Judge, Family Court, Kendrapara 07.07.2021	
183.	Shri Sunil Kumar Das, LL.M. Nayagarh Ranpur	22.05.1970 31.05.2028 31.05.2030	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Umerkote 14.10.2020	
184.	Shri Suman Kumar Mishra, LL.M. Baragarh Nil	08.10.1977 31.10.2035 31.10.2037	24.10.2005 24.10.2005	11.11.2020	15.09.2020	Registrar (Judicial), Orissa High Court, Cuttack 09.03.2021	
185.	Ms. Smruti Lekha Barik, LL.M. Jajpur Nil	14.09.1975 30.09.2033 30.09.2035	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Judge, Family Court, Phulbani 13.04.2021	
186.	Shaikh Md. Quais, M.A, LL.M Bhadrak Bhadrak	21.04.1975 30.04.2033 30.04.2035	24.10.2005 24.10.2005	22.10.2020	15.09.2020	3 <sup>rd</sup> Addl. Dist. & Sessions Judge, Cuttack 22.10.2020	To join as 2 <sup>nd</sup> A.D.J., Cuttack
187.	Dr. Deepak Ranjan Sahoo, LL.M. Ph.D Dhenkanal	08.08.1980 31.08.2038 31.08.2040	24.10.2005 24.10.2005		29.11.2021	C.J.M, Baripada 17.03.2021	To join as 2 <sup>nd</sup> A.D.J., Baripada
188.	Shri Bibhu Prasad	21.06.1974	24.10.2005		29.11.2021	C.J.M,	To join as

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1	2	3	4	5	6	7	8
	<b>Panda, LL.B</b> Cuttack Nil	30.06.2032 30.06.2034	24.10.2005			Sundargarh 06.12.2019	ADJ-cum-Spl. Court under POCSO Act, Nayagarh
189.	<b>Shri Abhilash Senapati, LL.B</b> Balasore	23.01.1985 31.01.2043 31.01.2045	23.12.2008 23.12.2008		29.11.2021	C.J.M, Bolangir 16.05.2019/ 11.02.2020	To join as A.D.J., Nuapada
190.	<b>Shri Chinmaya Gachhayat, LL.M.</b> Cuttack	01.07.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008		29.11.2021	C.J.M, Deogarh 03.02.2020	To join as A.D.J., Deogarh
191.	<b>Shri Shiva Prasad Mishra, LL.M</b> Puri	01.04.1983 31.03.2041 31.03.2043	23.12.2008 23.12.2008		29.11.2021	P.O, Wakf Tribunal, Odisha, Cuttack 01.02.2019/ 04.05.2020	To join as A.D.J., Nabarangpur
192.	<b>Smt. Lilipta Pasayat LL.M.</b> Jagatsinghpur	16.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008		29.11.2021	Senior Civil Judge, Baripada 30.04.2021	To join as 2 <sup>nd</sup> A.D.J., Balasore
193.	<b>Shri Sanjit Kumar Behera, LL.B</b> Khurda	12.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008		29.11.2021	C.J.M, Berhampur 02.03. 2020	To join as ADJ-cum-Spl. Court under POCSO Act, Phulbani
194.	<b>Dr. Kiran Kumar Pradhan, LL.M. Ph.D</b> Ganjam Berhampur	28.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008		29.11.2021	C.J.M, Bhawanipatna, 28.02.2020	To join as A.D.J., Bhawanipatna
195.	<b>Shri Siba Prasad Mohapatra, LL.B</b> Nayagarh	01.10.1985 30.09.2043 30.09.2045	23.12.2008 23.12.2008		29.11.2021	C.J.M, Sambalpur 02.11.2020	To join as A.D.J., Kantamal (New)
196.	<b>Shri Bibaswat Gautam, LL.B</b> Puri Puri	29.08.1980 31.08.2038 31.08.2040	23.12.2008 23.12.2008		29.11.2021	C.J.M, Kendrapara 07.06.2021	To join as 3 <sup>rd</sup> A.D.J., Balasore
197.	<b>Mrs Reena Choudhury, LL.M</b> Khurda	03.06.1983 30.06.2041 30.06.2043	23.12.2008 23.12.2008		29.11.2021	Addl. C.J.M (Special Court), Cuttack 25.02.2019/ 27.04.2019/ 02.03.2020	To join as A.D.J., Rayagada
198.	<b>Shri Ch. Basudeba Patro, LL.M</b> Ganjam	02.12.1981 31.12.2039 31.12.2041	23.12.2008 23.12.2008		29.11.2021	C.J.M, Angul 04.02.2020	To join as A.D.J., Angul

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199.	<b>Smt. Alpana Swain,</b> LL.B Puri	09.04.1984 30.04.2042 30.04.2044	23.12.2008 23.12.2008		29.11.2021	Secretary, D.L.S.A, Berhampur 13.03.2020	To join as 3 <sup>rd</sup> A.D.J., Berhampur
200.	<b>Shri Santosh Kumar Dash Ray, LL.M</b> Puri Puri	13.10.1979 31.10.2037 31.10.2039	23.12.2008 23.12.2008	08.12.2021	29.11.2021	Secretary, Juvenile Justice Committee, High Court of Orissa, Cuttack 10.03.2021/ 08.12.2021	
201.	<b>Ms. Lily Senapaty,</b> LL.B Cuttack Cuttack	08.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008		29.11.2021	C.J.M, Keonjhar 11.11.2020	To join as A.D.J., Nayagarh
202.	<b>Shri Satyabrata Mishra,</b> LL.B Nayagarh Nayagarh	18.05.1976 31.05.2034 31.05.2036	23.12.2008 23.12.2008		29.11.2021	C.J.M, Sonepur 10.11.2020	To join as A.D.J., Jharsuguda
203.	<b>Shri Naresh Mohanty,</b> LL.M Bhadrak Bhadrak	16.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008		29.11.2021	C.J.M, Khurda 02.11.2020	To join as 2 <sup>nd</sup> A.D.J., Khurda
204.	<b>Shri Abhijit Palei,</b> LL.B Nayagarh	04.05.1984 31.05.2042 31.05.2044	23.12.2008 23.12.2008		29.11.2021	Secretary, State CDR Commission, Cuttack 24.05.2021	To join as 3 <sup>rd</sup> A.D.J., Cuttack





